

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :31-12-2021

Date : 31.12.2021										
SL No.	C.A.No.	Date of Applica tion	Case No.	Name of the Applica nt	C.C Type	Jud ge / Cou rt Nam e	C.C Applied For	Other Docum ent	Deali ng Secti on	Sea t
1	62059/2021	31.12.2021	CRLMC-5455/2015	B.DAS	C.O.	COU RT NO. 1	Order Dtd. 2021-12-24		CRMINA L MISC-2	(Se at No- 10)
2	62060/2021	31.12.2021	CRLMC-590/2013	B.DAS	C.O.	COU RT NO. 1	Order Dtd. 2021-12-24		CRMINA L MISC-2	(Se at No- 11)
3	62061/2021	31.12.2021	ABLAPL-13526/2021	B.DAS	C.O.	COU RT NO. 1	Order Dtd. 2021-12-24		CRIMIN AL MISC-3	(Se at No- 14)
4	62062/2021	31.12.2021	ABLAPL-14209/2021	A.MOHAN TY	C.O.	COU RT NO. 1	Order Dtd. 2021-12-21		CRIMIN AL MISC-3	(Se at No- 4)
5	62063/2021	31.12.2021	ABLAPL-15314/2021	DILLIP SAMAL	C.O.	COU RT NO. 1	Order Dtd. 2021-12-20			(Se at No- 4)
6	62064/2021	31.12.2021	ABLAPL-7148/2021	R.K.ROU T	C.O.	COU RT NO. 1	Order Dtd. 2021-12-23		CRMINA L MISC-2	(Se at No- 10)
7	62065/2021	31.12.2021	ABLAPL-15320/2021	P.K. LENKA	C.O.	COU RT NO. 1	Order Dtd. 2021-12-20			(Se at No- 10)
8	62066/2021	31.12.2021	ABLAPL-15503/2021	P. K. JENA	C.O.	COU RT NO. 1	Order Dtd. 2021-12-23			(Se at No- 10)
9	62067/2021	31.12.2021	ABLAPL-	R.K.ROU	C.O.	COU	Order Dtd.		CRMINA	(Se

	021	21	7147/2021	T		RT NO. 1	2021-12-23		L MISC-2	at No-10)
10	62068/2021	31.12.2021	ABLAPL-13649/2021	DILLIP SAMAL	C.O.	COU RT NO. 1	Order Dtd. 2021-12-21		CRIMINAL MISC-3	(Se at No-18)
11	62069/2021	31.12.2021	ABLAPL-14920/2021	J.J.PRA DHAN	C.O.	COU RT NO. 1	Order Dtd. 2021-12-21		CRIMINAL MISC-1	(Se at No-2)
12	62070/2021	31.12.2021	ABLAPL-12721/2021	P. C. DAS	C.O.	COU RT NO. 1	Order Dtd. 2021-12-09		CRIMINAL MISC-1	(Se at No-8)
13	62071/2021	31.12.2021	ABLAPL-13808/2021	A.MOHAN TY	C.O.	COU RT NO. 1	Order Dtd. 2021-12-21		CRIMINAL MISC-3	(Se at No-9)
14	62072/2021	31.12.2021	ABLAPL-14184/2021	B.SINGH	C.O.	COU RT NO. 1	Order Dtd. 2021-12-22			(Se at No-9)
15	62073/2021	31.12.2021	ABLAPL-13908/2021	PRATAP KUMAR BARIK	C.O.	COU RT NO. 1	Order Dtd. 2021-12-24		CRIMINAL MISC-2	(Se at No-17)
16	62074/2021	31.12.2021	ABLAPL-13241/2021	J.J.PRA DHAN	C.O.	COU RT NO. 1	Order Dtd. 2021-12-01			(Se at No-17)
17	62075/2021	31.12.2021	ABLAPL-8144/2020	A.K.BEH ERA	C.O.	COU RT NO. 25	Order Dtd. 2021-12-10		CRIMINAL MISC-3	(Se at No-14)
18	62076/2021	31.12.2021	ABLAPL-13628/2021	S. K. BISWAL	C.O.	COU RT NO. 1	Order Dtd. 2021-12-21		CRIMINAL MISC-3	(Se at No-18)
19	62077/2021	31.12.2021	ABLAPL-13590/2021	M. A. ALI	C.O.	COU RT NO. 1	Order Dtd. 2021-12-21		CRIMINAL MISC-3	(Se at No-14)
20	62078/2021	31.12.2021	ABLAPL-13849/2021	M.K.PAN I	C.O.	COU RT NO. 1	Order Dtd. 2021-12-23		CRIMINAL MISC-3	(Se at No-9)
21	62079/2021	31.12.2021	CRLMC-3596/2015	L. ACHARI	C.O.	COU RT NO. 1	Order Dtd. 2021-11-30			(Se at No-9)

22	62080/2021	31.12.2021	ABLAPL-12847/2021	R.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2021-12-14			(Seat No-9)
23	62081/2021	31.12.2021	ABLAPL-11230/2021	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2021-11-22		CRIMINAL MISC-1	(Seat No-6)
24	62082/2021	31.12.2021	ABLAPL-10483/2021	M.R.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2021-12-23		CRIMINAL MISC-2	(Seat No-10)
25	62083/2021	31.12.2021	ABLAPL-12101/2021	L.D. SAHOO-A	C.O.	COURT NO. 1	Order Dtd. 2021-12-22		CRIMINAL MISC-2	(Seat No-17)
26	62084/2021	31.12.2021	WP (C) - 34679/2021	D. BISWAL	C.O.	COURT NO. 9	Order Dtd. 2021-12-20			(Seat No-17)
27	62085/2021	31.12.2021	WP (C) - 16677/2009	NIRANJAN ROUT	GENERAL		Order Dtd. 2010-08-23		WRIT BRANCH -4	(Seat No-46)
28	62086/2021	31.12.2021	WP (C) - 7000/2016	NIRANJAN ROUT	GENERAL		Entire Document		WRIT BRANCH (DIVISION BENCH)	(Seat No-114)
29	62087/2021	31.12.2021	OJC-3221/1999	NIRANJAN ROUT	GENERAL		Entire Document		WRIT BRANCH -3	(Seat No-12)
30	62088/2021	31.12.2021	WP (C) - 20637/2011	NIRANJAN ROUT	GENERAL		Entire Document			(Seat No-12)
31	62089/2021	31.12.2021	WP (C) - 8336/2012	NIRANJAN ROUT	GENERAL		Entire Document		WRIT BRANCH -5	(Seat No-22)
32	62090/2021	31.12.2021	WP (C) - 28501/2013	B.D.BISWAL	GENERAL		Order Dtd. 2018-01-19		WRIT BRANCH -3	(Seat No-11)
33	62091/2021	31.12.2021	WP (C) - 7388/2007	U.P.BAG	GENERAL		Order Dtd. 2007-10-01		WRIT BRANCH (DIVISION BENCH)	(Seat No-120)
34	62092/2021	31.12.2021	WP (C) -	SIBA	GENERAL		Order Dtd.			(Seat No-)

	021	21	646/2016	PRASAD SAHOO	RAL		2021-11-11			at No-120)
35	62093/2021	31.12.2021	SA-259/1996	M.K.MOHANTY	GENERAL		Judgement Dtd. 2006-07-28Appealmemo, Entire Order,		SECOND APPEAL	(Se at No-2)
36	62094/2021	31.12.2021	SA-212/1989	R.K.M	GENERAL		Order Dtd. 2021-10-26		SECOND APPEAL	(Se at No-3)
37	62095/2021	31.12.2021	STREV-64/2016	I. PANDA	GENERAL		Judgement Dtd. 2021-12-01			(Se at No-3)
38	62096/2021	31.12.2021	ABLAPL-10682/2021	D.K. NAYAKL	GENERAL		Order Dtd. 2021-10-29			(Se at No-3)
39	62097/2021	31.12.2021	BLAPL-4549/2021	U.C.JEN A	GENERAL		Order Dtd. 2021-12-16			(Se at No-3)
40	62098/2021	31.12.2021	ABLAPL-7819/2021	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2021-12-22			(Se at No-3)
41	62099/2021	31.12.2021	CMAPL-86/2010	A SARMADI	GENERAL		Order Dtd. 2018-05-09		M.J.C.	(Se at No-3)
42	62100/2021	31.12.2021	WP (C) - 18261/2021	R. DAS	C.O.		Order Dtd. 2021-12-11			(Se at No-3)
43	62101/2021	31.12.2021	WP (C) - 14618/2010	P. K. PANDA	GENERAL		Order Dtd. 2011-01-12		WRIT BRANCH -5	(Se at No-20)
44	62102/2021	31.12.2021	WP (C) - 19055/2021	P. K. PANDA	GENERAL		Order Dtd. 2021-07-05			(Se at No-20)
45	62103/2021	31.12.2021	WA-40/2011	S.C.SUN DARA	GENERAL		Order Dtd. 2021-10-25		M.J.C.	(Se at No-1)
46	62104/2021	31.12.2021	WP (C) - 36762/2020	UMAKANT A CHHOTRA	GENERAL		Order Dtd. 2021-09-28			(Se at No-

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